

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY

25.08.2020

REVISED LIST

MORNING SESSION	AFTERNOON SESSION
HEARING	JC MATTERS
1. Cr. 20/2020 NGPS	13.CC 358/2019 NGPS
2. FOC 2/20-21 FRO- Hosakote.	14.Cr. 77/2020 NGPS
3. Cr. 222/2020 HPS	15.Cr. 78/2020 NGPS
4. CrI.Misc. 296/17 296/17	PLEA
5. CrI.Misc. 162/2020	16.CC 706/2020 HPS
6. CC 14/2018 ANGPS	17.CC 707/2020 HPS
7. OS 187/2020 Annemma Vs. Papamma & Ors.	18.CC 712/2020 HPS
ARUGMENTS	19.CC 713/2020 HPS
8. OS 113/2013	20.CC 714/2020 HPS
9. OS 281/2015	21.CC 715/2020 HPS
10.OS 83/2018	22.CC 716/2020 HPS
ISSUES	23.CC 717/2020 HPS
11.OS 425/2014	
12.OS 55/2019	

Cases at Sl.No.16 to 23 represented by Sri T.V.Muniraj, Advocate, Hosakote

Hosakote

Dated: - 24.08.2020

Grimd
24/08/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.